- (u) Annual Report and Accounts of the Institute of Hotel Management, Catering and Nutrition, Lucknow, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (v) Review by Government on the working of the Institutes at (a) to (u) above. [Placed in Library. See No. L.T. 1647/17/19]
- (ii) (a) Annual Report and Accounts of the National Council for Hotel Management and Catering Technology (NCHMCT), NOIDA (U.P), for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 1648/17/19]
- (iii) (a) Annual Report and Accounts of the Indian Culinary Institute Tirupati and Noida, Tirupati, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

 [Placed in Library. See No. L.T. 1649/17/19]
- (iv) (a) Thirty-seventh Annual Report and Accounts of the Indian Institute of Tourism and Travel Management (IITTM), Gwalior, Madhya Pradesh, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

 [Placed in Library. See No. L.T. 1650/17/19]
- I. Report and Accounts of BEE, New Delhi, DVC, Kolkata; NIMI Chennai and related papers
- II. Accounts (2008-09, 2009-10) of JERC and related papers

THE MINISTER OF STATE OF THE MINISTRY OF POWER; THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY; AND THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTERPRENEURSHIP (SHRI RAJ KUMAR SINGH): Sir, I lay on the Table—

I. (A) A copy each (in English and Hindi) of the following papers, under Section

24 and sub-section (4) of Section 25 of the Energy Conservation Act, 2001:—

- (a) Annual Report and Accounts of the Bureau of Energy Efficiency (BEE), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bureau.

 [Placed in Library. See No. L.T. 1416/17/19]
- (B) A copy each (in English and Hindi) of the following papers, under subsection (5) of Section 45 of the Damodar Valley Corporation Act, 1948:—
 - (a) Annual Report and Accounts of the Damodar Valley Corporation Limited (DVC), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 1651/17/19]
- (C) A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the National Instructional Media Institute (NIMI), Chennai, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1166/17/19]

- (ii) (a) Annual Report and Accounts of the National Instructional Media Institute (NIMI), Chennai, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1166/17/19]

- (iii) (a) Annual Report and Accounts of the National Instructional Media Institute (NIMI), Chennai, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1166/17/19]

II. (a) Annual Accounts of the Joint Electricity Regulatory Commission (JERC), for the State of Goa and Union Territories, for the year 2008-09 and the Audit Report thereon.

[Placed in Library. See No. L.T. 1652/17/19]

- (b) Annual Accounts of the Joint Electricity Regulatory Commission (JERC), for the State of Goa and Union Territories, for the year 2009-10 and the Audit Report thereon.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. *See* No. L.T. 1653/17/19]
- L Notifications of the Ministry of Commerce and Industry
- IL Notifications of the Ministry of Housing and Urban Affairs
- III. Report and Accounts of various authorities, companies, councils, boards and organisations and related papers

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce), under subsection (3) of Section 19 of the Foreign Trade (Development and Regulation) Act, 1992:—
 - (1) S.O. 2092 (E), dated the 25th June, 2019, regarding amendment in import policy of Seeds of Peas.